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Title: Competition (Amendment) Bill, 2022

THE MINISTER OF STATE OF THE MINISTRY OF STATISTIC AND PROGRAMME IMPLEMENTATION, MINISTER OF STAT OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (RAO INDERJI SINGH): Sir, on behalf of my senior colleague, Shrimati Nirmal Sitharaman, I beg to move for leave to introduce a Bill further to amend the Competition Act, 2002.

माननीय सभापति: प्रश्न यह है:

“कि प्रतिस्पर्धा अधिनियम, 2002 का और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति प्रदान की जाए।”

प्रस्ताव स्वीकृत हुआ।

RAO INDERJIT SINGH : Sir, I introduce the Bill.
